F. No. J-11017/27/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi Dated the 8th October, 2023

ORDER

The President is pleased to extend the terms of following Advocates for conducting Central Government litigations before the High Court of Rajasthan (PB) at Jodhpur and Armed Forces Tribunal at Jodhpur, as shown in the table 'A' and 'B' below, for a period of three years with effect from the date mentioned against each or until further orders, whichever is earlier:

Table-A

Extension of terms

HIGH COURT OF RAJASTHAN (PB) AT JODHPUR

SI. No.	Name	Contact Details	Enrolment No.	Term extended w.e.f.
		Senior Panel Counsel		
1.	Dr. Yuvraj Singh	H.N. 2, Old Public Park, Raikabagh, Jodhpur Mob: 9784679198	R/914/2006	01.08.2021
2.	Prakash Choudhary	96, Laxmi Vihar, Near Madhuban, Basni-1, Jodhpur, Rajasthan	999/2001	01.10.2022

Table-B

Sr. No.	Name	Contact Details	Enrolment No.	Term extended w.e.f.				
	ARM	1ED FORCE TRINUBAL (CB) AT	JODHPUR					
	Senior Panel Counsel							
1.	Tribhuwan Singh	485, Ashapurna Valley, Near New High Court, Jhalamand, Jodhpur. Mob. 9783731735 Email: tribhuwansrathore@gmail.com	R/823/2009	25.01.2022				

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018

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imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

4. Hindi version of this order will follow.

(Vijay Kumar Sharma)
Senior Adviser

Copy through email to:

- 1. PS to MoS (IC) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. Shri Rajdeepak Rastogi, Addl. SGI, High Court of Rajasthan, Jaipur.
- 5. The Registrar, AFT (CB) at Jodhpur.
- 6. All the Panel Counsel, as above.
- 7. The Pay & Account Office, Department of Legal Affairs.
- 8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 10. Spare copies.

(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945

Email: judicial-dla@nic.in

F. No. J-11017/27/2023-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi Dated the 12th October, 2023

ORDER

In partial modification of this Department's Order No. J-11017/27/2023-Judicial (1) and No. J-11017/27/2023-Judicial (2) both dated 08.10.2023, the President is pleased to make following changes with effect from 08.10.2023:

SI. No.	Name of Advocate (S/Shri)	Details of corresponding Order and serial number	Changes made
1.	Naveen Kumar Jain	No. J-11017/27/2023-Judicial (1) dated 08.10.2023 Serial number 10 in Table -'A'	Change of court from High Court of Rajasthan (PB) at
2.	Ashok Kumar Kasera	No. J-11017/27/2023-Judicial (1) dated 08.10.2023 Serial number 11 in Table –'A'	Jodhpur to High Court of Rajasthan, Jaipur Bench as Central Government Counsel
3.	Devang Chaturvedi	No. J-11017/27/2023-Judicial (1) dated 08.10.2023 Serial number 9 in Table –'A'	Stands deleted
4.	Ms. Alankrita Sharma	No. J-11017/27/2023-Judicial (1) dated 08.10.2023 Serial number 1 in Table –'B'	Stands deleted
5.	Nishant Bora	No. J-11017/27/2023-Judicial (1) dated 08.10.2023 Serial number 8 in Table –'A'	Stands deleted
6.	Prakash Choudhary	No. J-11017/27/2023-Judicial (2) dated 08.10.2023 Serial number 2 in Table –'A'	Stands deleted

- 2. Rest of the contents in both the aforesaid Orders dated 08.10.2023, shall remain same.
- 3. Hindi version of this order will follow.

(Vijay Kumar Sharma

Senior Adviser

Copy through email to:

- 1. PS to MoS (I/C) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. Shri Rajdeepak Rastogi, Addl. SGI, High Court of Rajasthan, Jaipur.
- 4. Shri Anand Sharma, Sr. CGSC, CAT Jaipur Bench.
- 5. The Registrar, High Court of Rajasthan at Jodhpur and at Jaipur.
- 6. All the Panel Counsel and Advocates, as above.
- 7. The Pay & Account Office, Department of Legal Affairs.
- 8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 10. Spare copies.

(Kumar Gaurav) Section Officer (Judicial) Tel. 011-23384945

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